

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Review Petition No. 62/97 in
Original Application No. 325/97

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Hon'ble Shri M.R. Kolhatkar, Member (A)

K.V. Prasadarao
12 Mukund Apartments
Gandharve Nagari.
Nashik Road.

... Applicant.

V/s.

Union of India and others.

... Respondents.

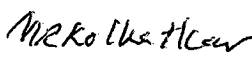
Tribunal's order on Review Petition by Circulation.

¶ Per Shri B.S.Hegde, Member (J)¶


Dated: 22.8.97

The applicant has filed this Review Petition seeking review of the judgement dated 24.6.97. The Tribunal vide order dated 24.6.97 dismissed the M.P. as well as the Contempt Petition as they do not survive because the O.A. itself is not maintainable on merits. The applicant has challenged the suspension order issued by the respondents. applicant was directed to cooperate with the enquiry proceedings and the respondents were also directed to expedite the departmental proceedings on or before 31.10.97. The applicant has not brought out any new facts or any error on the face of the record to call for a review of the judgement.

In the result we do not find any merit in the Review Petition. The Review Petition is dismissed by circulation.



(M.R. Kolhatkar)
Member (A)



(B.S. Hegde)
Member (J)